

Information note to the Press (Press Release No. 237/2012)

For Immediate release

Telecom Regulatory Authority of India

TRAI releases consultation paper on “Definition of Adjusted Gross Revenue (AGR) in Licence Agreements for provision of Internet Services and minimum presumptive AGR”.

New Delhi, 28th December, 2012- The Telecom Regulatory Authority of India (TRAI) has today released a consultation paper on “Definition of Adjusted Gross Revenue (AGR) in Licence Agreements for provision of Internet Services and minimum presumptive AGR”.

TRAI received a reference from Department of Telecommunication (DoT) seeking TRAI’s recommendations under Section 11(1)(a)(ii) of TRAI Act, on the following:

- (i) The definition of AGR in the ISP License Agreements for provision of Internet Services, and amendment in the license(s) thereof, in the following categories:-
 - ISP license(s) granted under 1998 guidelines (ISP Category Licence)
 - ISP license(s) granted under 2002 guidelines and subsequently under 2007 guidelines (ISP-IT Category Licence)
- (ii) Applicability of minimum presumptive AGR and value, if applicable, for BWA Spectrum holders under Internet Service/Access Service license(s), keeping in view the provisions of

NIA of 3G/BWA spectrum auction and in case of other licenses with or without spectrum, including access service licenses.

- (iii) Amendment in the “Format of Statement of Revenue and Licence Fee” to be reported by various categories of Internet Service Licensees and UAS Licensees.

Accordingly, this consultation paper has been issued to seek comments of the stakeholders on the above mentioned issues.

Full text of the Consultation Paper is available on TRAI’s website (www.trai.gov.in). Written comments on the issues raised in this consultation paper are invited from the stakeholders by 18th January 2013. Counter comments, if any, may be submitted by 25th January 2013. The comments and counter comments may be sent, preferably in electronic form, to Mr. Arvind Kumar, Advisor (Network, Spectrum & Licensing) on the e-mail: nsl.trai@gmail.com or vk.agarwal@trai.gov.in. Comments and counter comments will be posted on TRAI’s website. For any clarification/information, Mr. Arvind Kumar, Advisor (Network, Spectrum & Licensing) may be contacted at Telephone No. +91-11-23220209, Fax: +91-11-23230056.


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